

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 90
ANSWERED ON 02nd FEBRUARY, 2023**

LOSS INCURRED BY VARIOUS NH/SH/EXPRESS HIGHWAYS

90. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the losses incurred by various National/State/Express Highways during the last five years and the current year due to damage caused by heavy rains and other reasons;

(b) whether the National Highways Authority of India (NHAI) and other agencies have inspected the drainage system as well as the roads in view of increased carrying capacity of the roads and smooth movement of vehicles;

(c) if so, the details thereof and the corrective steps being taken by the Government in this regard along with the expenditure incurred for this purpose, State-wise; and

(d) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Development and maintenance of NHs is a continuous process. The conditions of National Highways (NHs) are assessed from time to

time by the Ministry and its various executing agencies such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited (NHIDCL), Border Roads Organisation (BRO), Public Works Departments(PWDs)/ Road Construction Departments(RCDs)/ Corporations of State Governments/ Union Territories(UTs). The works on NHs are accordingly taken up from time to time as per traffic density, inter-se priority and availability of funds to keep the NHs in traffic worthy conditions; such works also include rectification of deficiencies and damages caused due to various reasons, rehabilitation and strengthening of NHs, capacity augmentation to higher lane configurations, providing adequate drainage systems, etc.

Provision of adequate drainage system is an integral part of development of National Highways. Appropriate camber/cross fall is provided to the wearing surface of the roads to drain off the rain water at the earliest. The drain off water is collected in longitudinal drain and eventually goes to the cross drains or streams. These aspects are taken care of during the design & construction of National Highways and all the National Highways (NHs) are provided with longitudinal lined/unlined drains and cross drains depending on the site requirement in accordance with the Indian Road Congress (IRC) guidelines.

Construction of roadside lined/unlined drains, Cross Drainage structures viz., Culverts, Minor & Major bridges across natural streams/drainage etc., are carried out as per scope of contract for the project by the contractors/concessionaires as per standard specifications and IRC codes. No fixed percentage of planned estimate can be explicitly allocated for this purpose as it varies from project to project depending on the site requirements.

State / UT - wise details of funds allocated and expenditure incurred / funds released for development and maintenance of NHs during the last five years and current year are placed at Annexure-IA and Annexure-IIA respectively. Apart from this, year - wise details of funds allocated and expenditure incurred / funds released under other Schemes / Agencies for development and maintenance of NHs during the last five years and current year are placed at Annexure-IB and Annexure-IIB respectively.

Annexure-IA

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 90 FOR ANSWER ON 02.02.2023 ASKED BY SHRI KOTHA PRABHAKAR REDDY REGARDING LOSS INCURRED BY VARIOUS NH/SH/EXPRESS HIGHWAYS

State / UT - wise details of funds allocated and expenditure incurred / funds released for development of NHs during the last five years and current year:-

Sl. No.	States/UTs	Amount in Rs. Crore											
		2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	1,781	1,781	2,260	2,054	1,809	2,011	1,846	1,922	2,116	2,101	1,827	1,400
2	Arunachal Pradesh	62	62	90	89	81	81	142	150	310	380	400	281
3	Assam	308	308	414	421	430	428	420	420	350	357	390	244
4	Bihar	1,690	1,524	1,598	1,554	1,899	1,553	2,082	2,170	2,542	2,476	1,147	1,144
5	Chhattisgarh	1,108	1,072	1,831	1,342	709	697	683	791	648	630	627	592
6	Goa	527	527	940	973	1,004	976	1,062	726	643	608	811	475
7	Gujarat	166	163	392	390	545	719	730	828	800	810	600	423
8	Haryana	105	105	330	375	105	108	160	143	110	96	80	57
9	Himachal Pradesh	307	306	351	328	160	99	176	182	722	748	611	601
10	Jharkhand	261	261	320	320	163	182	330	301	350	355	200	200
11	Karnataka	1,241	1,203	1,630	1,561	1,361	1,293	1,210	1,224	1,079	1,085	1,022	719
12	Kerala	172	172	280	301	294	327	470	525	331	305	200	98
13	Madhya Pradesh	855	855	1,665	1,887	2,279	2,535	1,750	1,958	1,306	1,255	652	450

Amount in Rs. Crore													
Sl. No.	States/UTs	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
14	Maharashtra	2,966	2,964	7,051	7,445	10,341	10,998	9,849	9,226	6,099	6,145	3,725	3,163
15	Manipur	76	75	260	260	397	392	147	145	130	124	105	75
16	Meghalaya	30	28	71	58	35	20	17	19	60	69	60	42
17	Mizoram	41	41	80	80	85	85	91	89	125	125	50	29
18	Nagaland	38	38	200	200	445	414	355	308	364	346	225	160
19	Odisha	708	717	790	774	451	462	601	676	755	768	798	595
20	Punjab	746	746	786	808	883	1,020	820	675	528	501	340	275
21	Rajasthan	888	886	1,296	1,290	1,124	1,062	842	911	836	846	1,140	902
22	Sikkim	5	5	1	0	0	0	5	4	45	40	38	30
23	Tamil Nadu	664	664	870	884	530	423	716	618	1,200	1,151	750	689
24	Telangana	410	410	1,220	1,213	1,515	1,494	1,000	1,015	970	886	775	516
25	Tripura	61	61	50	50	65	62	105	100	125	129	100	58
26	Uttar Pradesh	1,111	1,107	2,040	1,996	1,838	1,765	1,715	1,798	1,265	1,329	1,814	1,120
27	Uttarakhand	981	980	1,000	1,011	964	1,044	960	1,039	665	654	345	337
28	West Bengal	1,230	1,185	991	980	806	792	713	751	593	532	809	560
29	A&N Islands	0	0	0	0	0	0	1	0	1	0	1	0
30	Chandigarh	5	5	2	1	5	0	1	0	1	0	1	0
31	Dadra & Nagar Haveli ^	0	0	2	0	12	0	25	43	32	30	40	23
32	Daman & Diu ^	0	0	0	0	8	0						
33	Delhi	36	23	3	0	83	62	92	50	98	58	48	42
34	Jammu & Kashmir	35	35	45	44	50	26	70	52	90	68	390	71
35	Ladakh	0	0	0	0	0	0	20	17	11	0	3	0

Amount in Rs. Crore													
Sl. No.	States/UTs	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
36	Puducherry	14	14	30	13	2	1	21	19	3	1	25	25
37	Other projects under NH(O) / First come first served	214	212	0	0	1,513	**	-303	**	-206	**	399	399

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

*- Negative allocation is reflected as funds were re-appropriated from NHDP-IV (State PWD) to NHA. However the State/UT wise allocation was not reduced.

**- Expenditure included in State/UT wise

^- Erstwhile UTs before merger

Allocation of PR/IRQP is not included in the above statement. PR/IRQP is funded from NH(O) from 2021-22.

Annexure-IB**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 90 FOR ANSWER ON 02.02.2023 ASKED BY SHRI KOTHA PRABHAKAR REDDY REGARDING LOSS INCURRED BY VARIOUS NH/SH/EXPRESS HIGHWAYS****Year - wise details of funds allocated and expenditure incurred / funds released under other Schemes / Agencies for development of NHs during the last five years and current year:-**

Sl. No.	Schemes/ Agency	Amount in Rs. crore											
		2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	National Highways Authority of India (NHAI)- Cess \$	12,429	12,429	11,569	11,569	11,091	11,091	23,850	23,850	36,210	36,210	96,591	96,591
2	NHAI- Toll \$	8,462	8,462	9,570	9,570	10,600	10,600	11,500	11,500	12,670	12,670	13,915	13,915
3	NHAI- NH(O) \$	3,900	3,900	0	0	1,000	1,000	2,833	2,833	16,143	16,143	11,458	11,458
4	NHAI-TOT \$	-	-	9,682	9,682	10,000	5,000	10,250	7,262	13,000	5,000	20,000	0
5	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	296	296	1,000	1,000	2,165	2,165	6,568	6,568	7,079	7,079	7,000	7,000
6	Border Roads Organization (BRO) \$	0	0	135	135	356	354	502	500	352	338	500	287

Amount in Rs. crore													
Sl. No.	Schemes/ Agency	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
7	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package \$	4,865	4,838	5,610	5,345	3,680	3,592	4,540	4,513	4,825	4,782	4,840	3,162
8	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,050	902	905	552	475	409	425	378	332	329	270	231
9	Externally Aided Projects - Head Quarters,	316	283	222	219	1,242	1,242	1,905	1,905	3,151	3,151	2,028	2,028

Amount in Rs. crore													
Sl. No.	Schemes/ Agency	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
	NHAI, NHIDCL \$												
10	Bharatmala BRO, NHIDCL \$	0	0	0	0					923	923	2	1
11	NHML	0	0	0	0					100	100	1,009	1,009
12	IEBR / Borrowings by NHAI	59,279	50,533	62,000	61,217	75,000	74,988	65,000	65,036	65,000	65,150	1,000	798
13	Project based Financing							9,731	9,731	14,006	14,006	15,000	3,900
14	InVIT									7,350	7,350	10,000	2,850

Alloc. – Allocation; Expd. - Expenditure

\$- State/UT wise allocations not made

Annexure-IIA

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 90 FOR ANSWER ON 02.02.2023 ASKED BY SHRI KOTHA PRABHAKAR REDDY REGARDING LOSS INCURRED BY VARIOUS NH/SH/EXPRESS HIGHWAYS

State / UT - wise details of funds allocated and expenditure incurred / funds released for Maintenance and Repair (M&R) of NHs during last five years and current year:-

													Rs. in crore	
Sl. No.	States/UTs	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (till 31.12.2022)		
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	
1	Andhra Pradesh	83.52	77.02	87.98	20.61	89.60	65.37	147.44	113.91	150.92	85.89	164.50	117.22	
2	Arunachal Pradesh	42.67	36.31	34.10	15.97	28.72	25.27	78.76	111.39	68.84	76.08	73.64	25.70	
3	Assam	122.63	89.28	48.33	11.33	28.49	3.28	130.68	73.19	110.70	38.60	58.28	11.91	
4	Bihar	121.68	97.29	38.86	20.91	50.31	15.24	115.92	64.86	108.32	72.00	57.02	0.53	
5	Chhattisgarh	28.17	21.95	28.59	10.79	25.02	16.79	44.13	16.72	32.77	15.16	32.46	1.43	
6	Goa	21.60	14.75	8.10	4.87	6.59	1.13	18.95	8.02	16.19	6.58	12.51	4.42	
7	Gujarat	65.19	68.43	80.30	64.49	100.23	91.43	186.28	114.78	168.58	48.92	196.60	128.39	
8	Haryana	40.38	39.53	0.80	0.26	0.50	0.02	3.00	0.00	3.50	0.00	9.08	0.00	
9	Himachal Pradesh	79.02	56.46	55.45	43.01	37.90	28.34	83.40	73.98	88.59	55.05	50.65	26.32	
10	Jharkhand	65.48	54.69	44.31	32.25	26.83	26.07	39.71	23.13	49.00	21.92	33.70	20.11	
11	Karnataka	126.78	88.91	66.21	46.52	60.88	30.87	148.30	132.44	151.44	94.06	60.85	19.12	
12	Kerala	113.99	99.15	81.95	29.93	77.19	64.27	127.06	178.97	121.62	47.74	33.35	1.75	
13	Madhya Pradesh	75.37	48.75	40.59	11.23	25.11	14.80	102.05	28.11	63.84	10.79	29.84	1.98	
14	Maharashtra	225.75	200.99	387.90	352.83	125.25	42.48	281.53	157.14	270.81	44.81	122.67	13.61	

													Rs. in crore	
Sl. No.	States/UTs	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (till 31.12.2022)		
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	
15	Manipur	23.06	12.01	34.94	21.67	7.10	2.38	26.11	22.89	19.38	14.23	9.10	0.00	
16	Meghalaya	107.60	122.37	121.29	67.35	70.36	39.15	61.66	45.64	64.07	52.86	36.44	10.34	
17	Mizoram	125.93	125.25	158.98	126.86	48.97	37.23	34.91	21.00	44.96	33.90	21.88	4.65	
18	Nagaland	55.32	55.64	63.33	50.65	42.42	32.73	62.14	46.24	70.09	28.47	42.27	10.70	
19	Odisha	34.81	27.74	43.24	25.90	55.31	49.95	63.16	104.68	99.73	63.31	38.29	15.13	
20	Punjab	38.00	30.45	33.20	10.62	10.74	5.43	34.72	27.81	27.85	16.05	54.31	17.98	
21	Rajasthan	69.78	63.30	52.73	18.23	51.90	40.02	125.86	78.02	111.51	16.14	44.64	30.11	
22	Sikkim	4.13	4.13	16.00	17.30	11.94	10.36	5.88	6.85	8.87	7.91	7.11	1.93	
23	Tamil Nadu	74.39	72.99	52.77	42.68	36.85	16.21	92.68	92.18	75.95	25.25	64.12	43.75	
24	Telangana	54.36	52.15	37.34	22.73	82.60	59.55	128.43	72.54	103.30	36.79	167.41	70.75	
25	Tripura	40.65	43.19	47.94	47.35	25.71	14.54	16.68	12.13	9.03	0.00	5.10	0.00	
26	Uttar Pradesh	88.53	56.51	73.07	40.12	116.22	73.54	139.57	90.81	133.63	71.34	104.81	27.66	
27	Uttarakhand	31.98	18.92	38.06	15.04	27.97	14.42	46.21	32.79	40.41	12.69	32.85	14.63	
28	West Bengal	60.78	59.74	32.27	28.54	41.66	38.03	51.50	34.89	46.11	33.11	81.06	20.63	
29	Chandigarh	1.26	0.00	0.10	0.00	0.20	0.00	3.11	2.03	9.30	5.69	5.12	0.88	
30	Dadra & Nagar Haveli ^	0.11	0.00	0.10	0.00	0.20	0.00	0.86	0.00	0.68	0.00	0.25	0.00	
31	Daman & Diu ^	0.07	0.00	0.10	0.00	0.20	0.00							
32	Delhi	0.98	0.00	0.50	0.00	0.50	0.00	0.25	0.00	0.20	0.00	0.23	0.00	
33	Jammu & Kashmir \$	12.95	2.96	33.48	9.14	2.02	0.34	9.37	0.00	4.11	0.00	5.92	0.00	
34	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00	5.13	3.39	3.64	0.00	1.25	0.00	
35	Puducherry	1.14	0.36	1.08	0.99	1.97	0.09	2.35	1.98	1.37	0.30	0.20	0.10	

Rs. in crore													
Sl. No.	States/UTs	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
36	Bridge management	2.69	2.68										
37	First come first serve					-59.46	**	-632.04	**	-1,182.15	**		

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\$- Erstwhile Jammu and Kashmir State before reorganisation to State of Jammu & Kashmir and Ladakh UT

^- Erstwhile UTs before merger

*- Negative allocation is reflected as funds were re-appropriated from State PWD to NHAI/NHIDCL due to lower expenditure being incurred. However the State/UT wise allocation was not reduced due to sanction purposes.

** - Expenditure included in State/UT wise

Allocation and expenditure in the above statement includes PR/IRQP which is funded from NH(O) from 2021-22. Therefore, total allocation is greater than total outlay of M&R.

Annexure-IIB**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 90 FOR ANSWER ON 02.02.2023 ASKED BY SHRI KOTHA PRABHAKAR REDDY REGARDING LOSS INCURRED BY VARIOUS NH/SH/EXPRESS HIGHWAYS****Year - wise details of funds allocated and expenditure incurred / funds released to other Agencies for M&R of NHs during the last five years and current year:-**

Sl. No.	States/UTs	Rs. in crore											
		2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (till 31.12.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	NHAI	575.00	575.00	272.19	272.19	400.00	400.00	400.00	400.00	1,909.36	1,909.36	1,300.00	1,300.00
2	NHIDCL	125.00	125.00	100.00	100.00	200.00	200.00	248.17	248.17	325.00	325.00	0.00	0.00
3	BRO	135.00	134.78	115.00	114.81	142.00	134.23	220.00	219.78	170.00	152.06	180.00	137.11

Alloc. – Allocation; Expd. - Expenditure
